

In the Central Administrative Tribunal
Calcutta Bench

OA No.1483/96

13-6-03

Present : Hon'ble Mr.S.Biswas, Member(A)
Hon'ble Smt.Shyama Dogra, Member(J)

Priti Pada Samaddar and 3 Ors

-Vs-

S.E. Rly

For the applicants : Mr.B.C. Sinha

For the respondents : Mr.P. Chatterjee

ORDER

Smt.Shyama Dogra, Member(J) :

On the instructions of the applicants, the learned counsel for the applicants submits that he does not want to proceed further in this case. Therefore, the same is dismissed as not being pressed. The learned counsel for the respondents is present.


(Smt. Shyama Dogra)
Member(J)


(S. Biswas)
Member(A)